

financial constraints particularly when the provision of educational facilities is primarily the responsibility of the State Government. A number of Degree Colleges are available within Vijayawada city to cater to the educational needs of various categories of people.

(d) No, Sir.

[*Translation*]

Civil Services Examination

716. SHRI RAM KRIPAL YADAV : Will the PRIME MINISTER be pleased to state :

(a) the year-wise percentage of successful candidates in the Civil Service Examination conducted by the Union Public Service Commission during the years from 1990 to 1995 through the medium of Indian Languages; and

(b) the percentage of candidates selected in the examination through the medium of Indian Languages conducted by Union Public Service Commission during 1990—95?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) and (b). The requisite information in respect of the examinations conducted by UPSC is as below :

Year	Percentage of candidates	
	Civil Service Examinations	Total Exams.*
1990	7.87	8.38
1991	6.54	6.46
1992	12.08	11.14
1993	8.74	8.36
1994	11.80	11.46
1995	Results have not yet been declared	

* Figures in this column is in respect of the examination in which Indian languages are available as option.

[*English*]

Drinking Water

717. SHRI S.S.R. RAJENDRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether an adequate supply of drinking water is made available for the growing population of urban cities of the country;

(b) if not, the reasons therefor; and

(c) the steps taken/being taken to provide the required quantity of water to the people?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (c). Urban Water Supply is a State subject. Formulation and execution of the schemes and provision of funds therefore is the responsibility of the State Governments. To supplement the efforts of State Government, Central assistance is provided under the Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP) for towns having population less than 20,000 (as per 1991 census).

The VIII Plan includes an outlay of Rs. 5,982.28 crores [including Internal and Extra Budgetary Resources (IEBR)] for urban water supply and sanitation — Rs. 488.00 crores under Central Plan and Rs. 5,494.28 crores under State/UT Plans. As against this, the reported anticipated expenditure during the first 4 years is Rs. 5,176.11 crores — Rs. 4,954.84 crores under State/UT Plans and Rs. 221.70 crores under Central Plan.

On the basis of information furnished by various State Governments, the coverage of population with water supply facilities as on 31.3.93 is 84.33%.

[*Translation*]

Military Hospitals

718. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the PRIME MINISTER be pleased to state :

(a) the names of the places where military hospitals are situated in Maharashtra;

(b) whether all types of medical facilities are available in these hospitals;

(c) if not, the reasons therefor;

(d) whether the Union Government propose to establish new military hospitals having all types of medical facilities in the State; and

(e) if so, the likely time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) In Maharashtra Military Hospitals are located at Pune, Kirkee, Ahmednagar, Aurangabad, Deolali, Kamptee, Pulgaon, Khadakwasala, Bombay and Lonavala.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e). There is at present no proposal to establish any new Military Hospital in the Maharashtra State.

Mega City

719. SHRI KASHIRAM RANA :
SHRI MAHESH KANODIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Gujarat State has requested the Union Government to declare Ahmedabad as Mega City;

(b) if so, the reaction of the Union Government thereto;

(c) the time by which the declaration is likely to be made; and

(d) whether the Planning Commission have declared Bombay, Calcutta, Madras, Bangalore, Hyderabad and Delhi as Mega Cities on the basis on 1991 census?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir. The request was made in the context of inclusion of Ahmedabad city in the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities.

(b) to (d). Neither the Planning Commission nor this Ministry declares any city as "Mega City". However, for the purpose of the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities, Urban agglomerations with a population of 4 million and above as per 1991 Census, have been treated as Mega Cities. The said Scheme is applicable to Bombay, Calcutta, Madras, Hyderabad and Bangalore. The Scheme does not apply to Delhi. The population of Ahmedabad urban agglomeration as per 1991 Census is 3.31 million. Since Ahmedabad urban agglomeration does not fulfil the basic criterion of four million population as per 1991 Census, the Scheme is not applicable to Ahmedabad at this stage.

Agriculture as Compulsory Subject

720. SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI RAM TAHAL CHOUDHARY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to include agriculture as a compulsory subject in the Tenth Standard in the schools of rural areas;

(b) whether the Government also propose to introduce employment oriented subjects such as horticulture and animals husbandry in the schools;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) The National Council of Educational Research and Training (NCERT)'s curriculum for Elementary and Secondary Education does not provide for Agriculture as a compulsory subject. However, agriculture is being taught in schools in one form or the other through environmental studies, work experience and biology.

(b) to (d). Under the Centrally Sponsored scheme of Vocationalisation of Secondary Education at +2 level, a number of Agriculture related vocational courses, i.e. Horticulture, Crop Production, Sheep and Goat Husbandry